

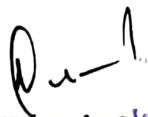
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, REASI

No: ¹⁹²⁻⁹⁸⁻/PDSJR
Dt: 31.05.2022

ORDER


Vide Hon'ble High Court Order no.602/Psy Dated: 24.05.2022, Sr.Scale Stenographer Anil Verma & Jr. Scale Stenographers Ms. Sonia Gupta & Ms. Maneesh Verma have been transferred to Dist. Head Quarter Reasi with a direction to adjust them in different Courts at Reasi, accordingly, in the interest of administration, their transfers and adjustment is hereby ordered as under:-

1. Sh. Anil Verma, Senior Scale Stenographer, is adjusted in the Pr. District & Sessions Court Reasi against vacancy fallen vacant consequent upon transfer of Sh. Harvinder Sharma, Executive Asst to Dist. Jammu.
2. Ms. Sonia Gupta, Jr. Scale Stenographer is transfer and adjusted as such in the Sub Judge/CJM Court Reasi against vacancy fallen vacant consequent upon transfer of Sh. Varun Sanotra Jr. Scale Stenographer to Dist. Jammu.
3. Ms. Maneesha Verma, Jr. Scale Stenographer, is transferred and adjusted in Sub Judge/JMIC Katra against available vacancy fallen vacant consequent upon transfer of Ms. Reecha Sharma, Jr. Scale Stenographer to Dist. Jammu.


(R. N Watal)
Principal District & Sessions Judge
Reasi.

Copy to :

1. Principal Secretary to Hon'ble the Chief Justice High Court of UT's of J&K at Srinagar for placing same before His Lordship.
2. Sub Judge/CJM Reasi for inf.
3. Sub Judge/JMIC Katra for inf.
4. System Officer e-Courts Dist. Reasi for uploading the same in the Dist. Court website.
5. Office record.


(R. N Watal)
Principal District & Sessions Judge
Reasi.